

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.282 of 2015**

**Dated: 15<sup>th</sup> December, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**West Bengal State Electricity Distribution Co. Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Avijeet Lala and Mr. Saraswat Mahapatra

Counsel for the Respondent(s) : -

**ORDER**

This is an appeal against the review order.

Heard. Admit. Issue notice to the respondent(s), returnable within three weeks from today and counter affidavit may be filed within four weeks and rejoinder, if any, be filed within two weeks from today, after serving a copy to the other side.

*Dasti* service is permitted.

Post the matter for hearing on **04<sup>th</sup> February, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

sh/vt